

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 14.

C.P. (IB)/1800(MB)2018

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **Jailaxmi Casting & Alloys Pvt Ltd**

Vs

Varsha Forging Ltd

For the OC : Adv. Rohit Gupta Suyesha Kakarla i/b M/s Apex Law
Partners.

For the CD : Adv. Akshay Petkar Adv. Pranav Shah &
Adv. Aniket Malu & Aditya Nair.

IBC under Sec. 9

ORDER

At the joint request of both sides, list this matter on **09.10.2023** for final
hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//